

categories, i.e., according to the roster of vacancies allotted for direct recruitment and departmental confirmation. This is in accordance with the general principle adopted for regulating the relative seniority of direct recruits and the departmental candidates, and does not, therefore, call for any notification.

CREATION OF NEW ALL INDIA SERVICES

251. SHRI R. N. KAKATI: Will the Minister of HOME AFFAIRS be pleased to state how many States have so far agreed to the Union Government's suggestion to constitute All India services for (i) Education, (ii) Forest, (iii) Health and (iv) Engineering and what are the names of those States who have agreed to this suggestion?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): While all the State Governments have agreed in principle to the creation of All India Services for (i) Forest (ii) Health and (iii) Engineering, only nine State Governments, viz., Assam, Bihar, Gujarat, Jammu and Kashmir, Kerala, Mysore, Orissa, Uttar Pradesh and West Bengal have so far agreed in principle to the suggestion to constitute an All India Service for Education.

ESTABLISHMENT OF NEW UNIVERSITIES

252. SHRI SITARAM JAIPURIA: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that University Grants Commission has sanctioned the establishment of various Universities in the States in 1963; and

(b) the number of such Universities and the places where they will be established?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) and (b) The University Grants Commission does not sanction the establishment of

new Universities. However, arising out of the requests received from the State Governments, the Commission considered it desirable to appoint a Committee to examine the question of the establishment of new Universities during the Third Plan period and to suggest the broad outlines of a plan for the next few years after reviewing the proposals received from State Governments, the needs for higher education and the resources likely to be available for the purpose. The Committee, which was appointed in September, 1961, in its interim report, stated that if the recommendations made by it were generally accepted, then during the Third Plan period, there may be six federal/unitary Universities—one each in Madhya Pradesh, Rajasthan, Maharashtra, Mysore, Andhra Pradesh and Madras.

A final decision regarding the number of Universities and the places where these should be established in different States is however to be taken by the State Governments themselves.

PROHIBITION POLICY OF TRIPURA ADMINISTRATION

253. SHRI T. M. DASGUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the policy of Tripura Administration in respect of implementation of policy regarding prohibition in Tripura.

(b) what was the number of licensed liquor shops in Tripura during the year 1960-61, 1961-62 and 1962-63;

(c) whether there is any organisation in that territory which is working for prohibition of liquor, etc., and

(d) if so, what is the name of that organisation and what help or assistance is given to it by the Administration?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): (a) Prohibition is